

lition Bill was received in September 1958 and had been the subject matter of correspondence and discussion with the State Government and as the Government of Kerala was then informed it was considered proper to wait for the receipt of the Kerala Agrarian Relations Bill in order that the two Bills might be examined simultaneously.

On 27th July, 1960, the President directed the Governor under Article 201 of the Constitution that the three Bills be returned to the State Legislature for reconsidering certain specified provisions.

#### Prize Bonds

\*604. {  
 Shri Ram Krishan Gupta:  
 Sardar Iqbal Singh:  
 Shri Vidya Charan Shukla:  
 Shri Prakash Vir Shastri:  
 Shri Abdul Salam:  
 Shri Madhusudan Rao:  
 Shrimati Mafta Ahmed:  
 Shri Jinanachandran:  
 Shri Muhammed Elias:  
 Shri Supakar:

Will the Minister of Finance be pleased to state:

(a) the total value of prize bonds sold so far, State-wise;

(b) the total target fixed for sale;

(c) whether the target has been achieved; and

(d) if so, whether there is a proposal to issue more prize bonds for sale?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** (a) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 61].

(b). No target was fixed.

(c) and (d). Does not arise.

#### AUSTRIAN CREDIT

\*605. {  
 Sardar Iqbal Singh:  
 Shri Ram Krishan Gupta:  
 Shri Rameshwar Tantia:  
 Shri D. C. Sharma:

Will the Minister of Finance be pleased to refer to the reply given to Starred question No. 80 on the 11th February, 1960 and state:

(a) whether Government have accepted about 20 million dollars long term credit offered by Austria; and

(b) if so, the manner in which this credit will be utilized?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) and (b) The Government of Austria have offered to the Government of India a credit of \$14 million for purchase of capital goods and equipment from Austria. The terms and conditions of the credit are under negotiation.

#### Hirri Dolomite Mine

\*606. **Shri Vidya Charan Shukla:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that amongst other reasons, the production from the Hirri Dolomite mine has also suffered because of great delay in paying labourers and for transport trucks;

(b) whether it is a fact that there is no record available for about 60 per cent of the above arrears of payment;

(c) whether it is a fact that the Manager of the Hirri Dolomite mine has been living in Bhilai instead of at Hirri as required; and

(d) whether the papers regarding mine-measurement have been found missing?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (d). I regret to say that early in March 1960 there was some trouble in the Hirri Dolomite Mines. On enquiry,